

(b) The details for the assessment years 1946-47 to 1956-57 are given below :—

Assessment year	Income assessed originally	
	Rs.	
1946-47	7,18,043	Reassessments have been set aside in appeal. Fresh assessments are pending.
1947-48	4,80,173	
1948-49	4,48,408	
1949-50	1,96,785	
1950-51	1,67,679	
1951-52	79,222	Reassessments are pending.
1952-53	1,80,746	
1953-54	4,11,746	
1954-55	5,44,268	
1955-56	2,62,932	
1956-57	5,25,373	

(c) Does not arise.

#### FOREIGN NATIONALS IN ASSAM

2648. SHRI GANESH GHOSH :  
SHRI E. K. NAYANAR :  
SHRI P. RAMAMURTI :

Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news-item published in the '*Patriot*' of the 28th January, 1968 that a foreign national with American passport is staying at Assam with account in a bank in a foreign country transferring money to the bank;

(b) if so, the name of the foreign national, name of the bank and foreign country;

(c) whether the Reserve Bank of India has permitted the transfer of the money; and

(d) if not, the action taken by Government thereon ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The

person referred to is one Mr. M. W. Chapman, who is a British national. Under current regulations a foreign national temporarily resident in India is not required to declare his foreign currency accounts to the Reserve Bank of India. Hence no details of his foreign accounts are available.

(c) No remittance facility has been allowed to Mr. M. W. Chapman during the last five years.

(d) Does not arise.

#### SPURIOUS DRUGS AND ADULTERATION OF FOODSTUFFS

2649. SHRI JYOTIRMOY BASU : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of spurious drug cases detected during the period from 1962 to 1967;

(b) the number of cases detected involving adulteration of Baby Food during the above period;

(c) the number of cases detected involving adulteration in foodstuffs; and

(d) the steps Government propose to take to stop it ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

(d) A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-319/68].

#### MAINTENANCE OF DEPUTY PRIME MINISTER'S RESIDENCE

2650. SHRI LAKHAN LAL KAPOOR : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the total expenditure incurred on the decoration, repairing and maintenance of the present residence of Deputy Prime Minister after its occupation by him ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH):** Rs. 24,277 on maintenance and repairs and Rs. 16,669 on additions/alterations. No expenditure has been incurred on decorations.

**SEA FOOD EXPORTERS OF COCHIN**

2651. **SHRI A. K. GOPALAN :**  
**SHRI VISWANATHA MENON :**  
**SHRI P. P. ESTHOSE :**

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that some of the sea food exporters at Cochin, occasionally get equipments and even luxury goods invoiced as "Free Gifts" but actually purchase them out of accumulated foreign exchange from their selling agents in U.S.A with the knowledge of the Customs Department;

(b) whether it is also a fact that in 1962, Cochin Custom authorities allowed clearance of one such luxury air-conditioned station wagon supplied as free gift against a licence for a refrigerated van meant for transport of fish and frozen sea foods; and

(c) if so, the action taken by Government in the matter ?

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) :** (a) No, Sir. No case of this type has come to notice so far.

(b) On 14-6-1962, a 1962 Chevrolet station wagon with air conditioning was released against a customs clearance permit issued by the Import Trade Control authorities for "1962 Chevrolet Station Wagon with air-cooled refrigeration equipment" on payment of customs duty. No sanction for any remittance in foreign exchange was given by the Import Trade Control authorities while issuing the customs clearance permit in accordance with the procedure followed by them in such cases.

(c) The question whether there was any irregularity in the matter is being investigated.

**FOREIGN EXCHANGE REMITTANCE BY OIL COMPANIES**

2652. **SHRI J. M. BISWAS :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the yearly profits made, taxes paid and remittance in foreign exchange under various heads by :

(1) Burmah-Shell Marketing Company; (2) Burmah-Shell Refining Company; (3) Esso Marketing Company; (4) Esso Refining Company; (5) Caltax Marketing Company; (6) Caltex Refining Company; (7) Indo-Burma Petroleum Company; (8) B.O.C. (I.T.) Ltd., (9) Assam Oil Company, (10) Oil (India) Limited, (11) Cochin Refineries Ltd. (Philips Petroleum Co.), and (12) Hindustan Organisers Ltd. during the period from 1960 to 1970 ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) :** Two statements (Statement I and Statement II) giving information to the extent available in respect of (a) profits prior to interest and taxation, and (b) remittances made by the oil companies, are laid on the Table of the House. [*Placed in Library.* See No. LT-320/68].

The remaining information in regard to taxes paid, etc, is being collected and will be laid on the Table of the House as soon as received.

**OVER-RECOVERIES MADE BY OIL COMPANIES**

2653. **SHRI J. M. BISWAS :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the over recoveries made by the Oil Companies during the period from the 1st October, 1961 to 30th July, 1965 have been actually mopped up as recommended by the Oil Prices Enquiry Committee; and

(b) if so, the details of the recoveries made from year to year from the oil companies ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) :** (a) Yes, Sir.